

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

115. COMP.APPL 447/2023

COMP.APPL 62/2024

COMP.APPL 66/2024

In

C.P. 198/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.06.2024**

NAME OF THE PARTIES: Mr. Glen Morgan D, Costa

V/s.

Gauri Ships Private Limited

SECTION 59, 241(1), 242(4) OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List this matter on
23.07.2024.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--- Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)